

**GOVERNMENT OF INDIA
MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT
DEPARTMENT OF EMPOWERMENT OF PERSONS WITH DISABILITIES
(DIVYANGJAN)**

LOK SABHA

**UNSTARRED QUESTION No. 442
TO BE ANSWERED ON 05.02.2019**

Welfare and Rehabilitation of Differently Abled

442. SHRI M.B. RAJESH:

Will the **Minister of SOCIAL JUSTICE AND EMPOWERMENT** be please to state:

- (a) the present status of the Schemes/projects being implemented for the welfare and rehabilitation of persons with disabilities /physically and mentally challenged persons in the country, State/UT-wise;
- (b) the funds sanctioned/released and utilized for the purpose during each of the last three years and the current year, State/ UT-wise;
- (c) whether the Government proposes to review the National policy for persons with disabilities to make it in consonance with the United Nations Convention on the Rights of Persons with Disabilities;
- (d) if so, the details and the outcome thereof; and
- (e) the steps taken by the Government to provide special assistance in order to reduce the problems being faced by this section of the society?

ANSWER

MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT

(SHRI KRISHAN PAL GURJAR)

(a) to (b): Department runs schemes/projects through its eight National Institutes, National Trust, National Handicapped Finance and Development Corporation (NHFDC) and Artificial Limbs Manufacturing Corporation of India (ALIMCO) as well as through State Governments / autonomous bodies/organizations/institutes and Non-Government Organizations (NGOs) for welfare and rehabilitation of Divyangjans including mentally retarded persons throughout the country. Details of the major schemes implemented by the Government for Divyangjans are as under:

- (i) Assistance to Disabled Persons for Purchase/Fitting of Aids and Appliances (ADIP): Under this scheme, funds are released to various implementing agencies to assist the needy persons with disabilities in procuring durable, sophisticated and scientifically manufactured, modern,

- standard aids and appliances that can promote their physical, social and psychological rehabilitation by reducing the effects of disabilities and enhance their economic potential.
- (ii) Scheme for Implementation of Right of Persons with Disabilities Act, 2016 (SIPDA): Under this scheme, assistance is provided for various activities relating to implementation of Right of Persons with Disabilities Act, 2016, particularly, for creation of barrier free environment for persons with disabilities.
 - (iii) Deendayal Disabled Rehabilitation Scheme (DDRS): Under this scheme, financial assistance is provided to NGOs for projects relating to rehabilitation of PwDs which is aimed at enabling them to reach and maintain their optimal physical, sensory, intellectual, psychological and social function levels.
 - (iv) Scholarship schemes for students with disabilities: Under this scheme, financial assistance is provided to students with disabilities for Pre-matric, Post-metric, Top Class Education, National Fellowship, National Overseas Scholarship.

State-wise funds released under ADIP, SIPDA, DDRS and Scholarship Schemes during last three and current year is at **Annexure-I, Annexure-II, Annexure-III** and **Annexure-IV** respectively.

(c) to (d): The Government has already adopted National Policy in the year 2006. The National Policy recognizes that the persons with disabilities are valuable human resource for the country and seeks to create an environment that provide them equal opportunities, protection of rights and full participation in society. The policy focuses on prevention of disabilities, rehabilitation, education, employment, social protection, sports and recreation etc for persons with disabilities. Further, the Government has constituted a Committee to review the existing National Policy and to suggest a comprehensive National Policy for persons with disabilities in synergy with United Nations Convention on Rights of Persons with Disabilities and Rights of Persons with Disabilities Act, 2016.

(e): To mitigate the problems faced by persons with disabilities, the Government implements various schemes and programmes to supplement the efforts of States/UTs towards empowerment of Persons with Disabilities. In addition, to ensure full utilization of funds, release of grants to implementing agencies during a year is made only on receipt of utilization certificates in respect of previous year's grants. Other measures include monitoring by respective State Governments/UTs Administrations, evaluation studies from time to time through independent evaluation agencies, inter alia, to check proper utilization of funds inspections by the State Governments concerned, National Institutes and officers of the Ministry.

Annexure-I

Annexure referred to in reply to part (b) of Lok Sabha Admitted Unstarred Question No.422 to be answered on 05.02.2019 regarding Welfare and Rehabilitation of Differently Aabled.

State-wise details of funds released under ADIP Scheme during the last three years and current year

(Rs.in Lakh)

S.No.	State / UTs	2015-16	2016-17	2017-18	2018-19 (as on 31.12.2018)
1	Andhra Pradesh	795.56	642.12	420.16	379.58
2	Bihar	105.80	205.62	496.31	549.62
3	Chhattisgarh	425.03	297.76	49.25	9.62
4	Goa	8.96	3.76	53.55	34.99
5	Gujarat	113.49	1731.26	2399.37	592.57
6	Haryana	473.02	848.49	453.31	492.54
7	Himachal Pradesh	59.61	81.01	52.71	59.01
8	Jammu and Kashmir	126.54	222.59	117.81	203.60
9	Jharkhand	22.79	77.04	106.97	34.75
10	Karnataka	676.98	453.60	353.50	423.99
11	Kerala	239.35	228.68	354.51	190.45
12	Madhya Pradesh	2251.79	1663.46	979.93	581.66
13	Maharashtra	1846.86	1244.36	1043.78	1231.49
14	Odisha	557.79	897.64	702.20	214.62
15	Punjab	842.46	565.25	276.62	238.83
16	Rajasthan	624.94	539.81	856.93	977.47
17	Tamil Nadu	394.68	353.32	514.95	461.8
18	Uttar Pradesh	2869.4	4072.05	1908.81	1820.97
19	Uttarakhand	301.52	311.20	281.93	56.88
20	West Bengal	1163.02	1149.95	734.64	444.06
21	Andaman & Nicobar	0	10.64	7.13	0
22	Chandigarh	0	22.61	0.75	2.43
23	Dadra & Nagar Haveli	0.95	2.13	2.70	0
24	Daman & Diu	2.46	3.08	6.76	0
25	Delhi	361.09	571.89	355.64	220.95
26	Lakshadweep	0	0	11.22	1.88
27	Puducherry	0	20.11	7.12	31.86
28	Arunachal Pradesh	12.92	8.45	28.48	31.79
29	Assam	599.27	542.96	829.97	200.42
30	Manipur	92.31	563.14	162.47	140.34
31	Meghalaya	26.26	98.28	8.19	135.38
32	Mizoram	2.84	38.55	11.00	11.92
33	Nagaland	17.44	16.49	2.37	0.85
34	Sikkim	23.11	0	0.53	18.24
35	Tripura	61.37	235.34	98.82	165.62
36	Telangana	377.85	335.56	443.79	337.74
Total		15477.46	18058.20	14134.18	10297.92

Annexure-II

Annexure referred to in reply to part (b) of Lok Sabha Admitted Unstarred Question No.422 to be answered on 05.02.2019 regarding Welfare and Rehabilitation of Differently Abled.

Grant-in-aid released to States/UTs under the Scheme for Implementation of the Rights of Persons with Disabilities Act, 2016 (SIPDA) during the last three years and current year
(Rs. in lakh)

S. No.	State/UT	2015-16	2016-17	2017-18	2018-19 (31.12.2018)
1	Andhra Pradesh	73.94	--	795.54	718.17
2	Arunachal Pradesh	--	--	--	--
3	Assam	--	--	--	--
4	Bihar	--	--	925.14	--
5	Chhattisgarh	15.00	--	688.59	--
6	Goa	--	--	--	444.63
7	Gujarat	15.00	--	114.37	--
8	Haryana	--	50.09	464.68	880.02
9	Himachal Pradesh	3.15	--	--	48.49
10	Jammu & Kashmir	--	57.74	--	--
11	Jharkhand	--	--	583.43	583.43
12	Karnataka	--	--	--	1021.21
13	Kerala	14.46	--	--	429.98
14	Madhya Pradesh	18.00	19.37	951.16	141.94
15	Maharashtra	14.99	1863.34	--	--
16	Manipur	--	--	--	--
17	Meghalaya	5.80	107.38	1689.67	325.16
18	Mizoram	--	877.16	--	--
19	Nagaland	249.56	861.27	78.48	--
20	Odisha	--	607.14	118.11	--
21	Punjab	16.00	5.60	64.59	919.74
22	Rajasthan	--	--	3813.00	6.03
23	Sikkim	--	578.14	--	--
24	Tamil Nadu	--	796.38	307.50	--
25	Telangana	--	--	459.62	459.62
26	Tripura	--	--	--	--
27	Uttarakhand	--	50.06	--	--
28	Uttar Pradesh	79.16	419.58	3142.15	218.03
29	West Bengal	33.00	157.92	289.52	1105.22
30	Andaman and Nicobar Islands	--	--	--	570.59
31	Chandigarh	--	415.38	--	--
32	Dadar and Nagar Haveli	--	--	--	--
33	Daman and Diu	--	--	--	--
34	Delhi	--	1348.43	45.35	--
35	Lakshadweep	--	--	--	--
36	Puducherry	54.17	--	273.16	--
	TOTAL	592.23	8214.98	14804.06	7872.26

Annexure-III

Annexure referred to in reply to part (b) of Lok Sabha Admitted Unstarred Question No.422 to be answered on 05.02.2019 regarding Welfare and Rehabilitation of Differently Aabled.

States- wise funds utilised under Deendayal Disabled Rehabilitation Scheme (DDRS) during last three years and current year.

(Amount in Rs. lakh)

S.No.	State/UTs	2015-16	2016-17	2017-18	2018-19 (As on 03.01.2019)
1	Andhra Pradesh	826.83	763.14	1101.15	652.23
2	Arunachal Pradesh	6.74	9.64	1.58	0
3	Assam	88.92	94.01	88.98	24.3
4	Bihar	62.03	25.16	80.58	35.88
5	Chhattisgarh	47.49	17.51	24.30	38.8
6	Delhi	197.81	82.16	196.37	27.69
7	Goa	8.87	4.89	0.00	0
8	Gujarat	47.24	32.2	58.85	45.91
9	Haryana	117.94	116.24	119.50	75.85
10	Himachal Pradesh	20.53	24.16	24.84	46.79
11	Jammu & Kashmir	9.58	3.25	0.68	4.86
12	Jharkhand	2.45	0.94	0.00	0
13	Karnataka	77.52	96.73	83.86	50.53
14	Kerala	362.25	446.16	574.32	370.5
15	Madhya Pradesh	132.69	99.75	148.04	92.76
16	Maharashtra	141.47	221.47	321.64	73.08
17	Manipur	284.38	270.91	448.30	371.09
18	Meghalaya	45.86	65.16	23.21	35.08
19	Mizoram	11.25	7.38	9.44	9.54
20	Nagaland	0.41	0	0.00	0
21	Odisha	445.1	329.31	526.93	254.07
22	Punjab	46.23	68.95	86.58	20.95
23	Rajasthan	139.18	136.12	188.63	107.77
24	Sikkim	0	0	0.00	0
25	Tamil Nadu	234.29	98.77	216.42	202.83
26	Tripura	1	12.09	2.84	0.27
27	Uttar Pradesh	550.16	376.19	557.57	355.19
28	Uttarakhand	41.47	28.01	26.52	18.06
29	West Bengal	304.34	361.66	384.90	183.31
30	Telangana	750.13	700.88	685.37	588.36
31	Andaman and Nicobar	0	0	0.00	0
32	Chandigarh	0	0	0.00	0
33	Dadra & Nagar Haveli	0	0	0.00	0
34	Daman & Diu	0	0	0.00	0
35	Lakshadweep	0	0	0.00	0
36	Puducherry	14.82	7.16	10.00	10.00

Annexure-IV

Annexure referred to in reply to part (b) of Lok Sabha Admitted Unstarred Question No.422 to be answered on 05.02.2019 regarding Welfare and Rehabilitation of Differently Abled.

State-wise funds released under the Scholarship Schemes for Students with Disabilities during last three years and current year.

S.No.	State/Uts	2015-16	2016-17	2017-18	2018-19 (as on 31.12.2018)
1	Andaman and Nicobar	0	23105	31320	0
2	Andhra Pradesh	45452446	38634545	61163020	25053867
3	Arunachal Pradesh	0	454832	24820	0
4	Assam	2084395	5175195	2699724	4509723
5	Bihar	9425619	17190687	22840525	25849375
6	Chandigarh	168773	25000	142565	2622588
7	Chhattisgarh	1425065	1686408	4878311	4811235
8	Dadra & Nagar Haveli	5340	31930	18520	0
9	Daman & Diu	0	0	42830	0
10	Delhi	7514322	8456984	18478648	14152830
11	Goa	0	0	74320	0
12	Gujarat	5504023	4720663	17965436	4141710
13	Haryana	6141470	7039148	9426788	6220692
14	Himachal Pradesh	1139274	1956937	3171831	623833
15	Jammu And Kashmir	2317050	4484667	11146486	10370829
16	Jharkhand	2480063	5586493	4735146	12770025
17	Karnataka	12205947	44204354	27658602	34496121
18	Kerala	12923434	13467189	26392860	5153222
19	Lakshadweep	0	0	0	0
20	Madhya Pradesh	7950546	62570217	64201872	40918332
21	Maharashtra	13583357	19140032	26075567	20229508
22	Manipur	1543538	43196	801441	0
23	Meghalaya	35470	748470	487985	0
24	Mizoram	0	382490	760490	0
25	Nagaland	0	214868	72230	0
26	Odisha	19280156	11646315	38029005	33886069
27	Puducherry	2580224	1392400	2266997	1101243
28	Punjab	4227885	3448420	7967725	4848331
29	Rajasthan	5142812	7036343	20295332	14997479
30	Sikkim	106440	385900	423610	20240
31	Tamil Nadu	19450935	6432387	20861213	20477729
32	Telangana	4301902	11304393	20667326	10646711
33	Tripura	1171418	2844017	3759502	513767
34	Uttarakhand	493075	30640	519000	337500
35	Uttar Pradesh	47473456	56311850	112469826	133881072
36	West Bengal	14064414	21269598	34173420	65955610
Total		250192849	358339673	564724293	498589641